

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-302**

Appeal No. 363/252/ND/2019

**IN THE MATTER OF:**

Evercool Plastronics Pvt Ltd

....Applicant

Vs.

ROC

....Respondent

**SECTION**

Under Section 252

Order delivered on 24.10.2019

**CORAM:**

**JUSTICE SHRI R.D. KHARE (Retd.)**

**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of the Petitioner. Learned AROC has put in appearance and reply of Learned AROC is on record. Adjourned to 27.11.2019

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (T)**

  
**(JUSTICE SHRI R.D. KHARE)**  
**MEMBER (J)**